

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 409
(IB)-457(PB)/2022

IN THE MATTER OF:

Lt. Col Retd SPS Aurora & Ors	...	Applicant
Versus		
Senior Builders Limited	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 10.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Neha Sharma,
For Court Commissioner: Mr. Shyam Kishan Saraf, CA Court Commissioner
Mr. Parth Shekhar, Adv.
For the Respondent : Adv. Diksha Goswami, Adv. Brijesh Kumar Singh,
Adv. Manish Gupta

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the applicant is present through video-conferencing whereas Learned Counsel for the respondent is present physically. At joint request, let this matter be posted to 25.04.2024 for reply-arguments on behalf of the respondent.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)